

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 292 OF 2014 &
IA NO. 25 OF 2015 & IA NO. 216 OF 2016**

Dated: 25th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Gujarat Gas Co. Ltd. Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Apoorva Misra
Ms. Pallavi Mohan
Mr. Janmali

Counsel for the Respondent(s) : Ms. Sonali Malhotra
Ms. Aparna Vohra for R.1

Mr. Vivek K. Tankha, Sr. Adv.
Mr. Varun Chopra
Ms. Iti Agarwal for R.2

ORDER

Learned counsel for the Appellant and Respondent No.2 are stated to be in some personal difficulty.

List the matter for hearing on **13.01.2017.**

**(B.N. Talukdar)
Technical Member (P&NG)**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/vg